INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

Panel for July 1, 2021 to December 31, 2021 for Indore

Panel of IPs for appointment as:

- Interim Resolution Professional (IRP) in a corporate insolvency resolution process under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- Resolution Professional (RP) in an individual insolvency resolution process under section 97(4) or 98(3), and
- Bankruptcy Trustee (BT) in a bankruptcy process under section 125(4), 146(3) or 147(3)

of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority located in the State of Madhya Pradesh.

(This Panel has been prepared in accordance with the 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2021'.)

S. No.	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	State	Zone
1	Mr. Vashistha Narayan Dubey	IBBI/IPA-002/IP-N00252/2017-18/10766	vndube@rediffmail.com	Madhya Pradesh	Indore
2	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrawalca1999@gmail.com	Madhya Pradesh	Indore
3	Mr. Ritesh Rathore	IBBI/IPA-001/IP-P02246/2020-2021/13415	riteshrathore.irp@gmail.com	Madhya Pradesh	Indore
4	Mr. Gagan Jhavar	IBBI/IPA-001/IP-P02382/2021-2022/13579	jhavar_co@yahoo.com	Madhya Pradesh	Indore
5	Mr. Hansraj Mutreja	IBBI/IPA-002/IP-N00221/2017-18/10673	mutreja@sancharnet.in	Madhya Pradesh	Indore
6	Ms. Chhaya Gupta	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	Madhya Pradesh	Indore
7	Mr. Ashutosh Gokhale	IBBI/IPA-001/IP-P00613/2017-2018/11072	gokhale206@gmail.com	Madhya Pradesh	Indore